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Hon' D.K. Agrawal, J.M.

Hon' K. Chavva, A.M.

5/3/91

Shri H.P. Chakravarti counsel for the applicant and Shri A.K. Gaur counsel for the respondents are present.

Shri H.P. Chakravarti counsel for the applicant has made an endorsement that the claim petition is not pressed. Therefore, the same is dismissed as not pressed without any order as to costs.

Member (A)

(sns)

Dec
Member (J)